

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 77, 136 & 324 OF 2016

Dated: 22nd April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

APPEAL NOS. 77 & 136 OF 2016

**Sasan Power Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee
Ms. Raveena
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. G. Umapathy
Mr. Adiya Singh for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava for R3 to R-6

Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranijitha Ramachandran
Mr. Shubham Arya for R-7 to R-9 & R-14

Mr. Vasudha Sen
Mr. Vivek Kumar
Mr. Chaitanya Mathur for R-10

Mr. Mohit A.
Mr. Rahul Dhawan for R-11 & 12

APPEAL NO. 324 OF 2016

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

.... **Appellant(s)**

Vs.

Sasan Power Ltd. & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranijitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee
Ms. Raveena Dhamija
Mr. Yashaswi Kant for R-1

Mr. G. Umapathy
Mr. Adiya Singh for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava for R-3 to 6

ORDER

Heard Mr. Vishrov Mukherjee, learned counsel and Mr. M. G. Ramachandran, learned senior counsel at length.

List the matter for further hearing on **16.05.2019**.

(S. D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson